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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2142/2003

Thursday, this the 4th day of September, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Shri Roop Chand
s/o Shri Ram Gopal
r/o H.No.544, Badiyan, Palam, Delhi

(By Advocate: Shri Devesh Singh)

...Applicant

Versus

1. Chief Secretary, GNCT Delhi
Delhi Sachivalaya, Delhi
2. Divisional Commissioner
Sham Nath Marg
Delhi-54
3. A.D.M. HQ
Syam Nath Marg,
Delhi-54
4. Enquiry Officer
Office of Div. Commissioner
Sham Nath Marg, Delhi-54

...Respondents

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

Learned counsel for applicant states that he may be permitted to withdraw the present application with permission to make a representation. Allowed as prayed.

2. Subject to aforesaid, OA is dismissed as withdrawn.

Naik

(S. K. Naik)
Member (A)

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(V.S. Aggarwal)
Chairman